

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

(Arising out of impugned final judgment and order dated 02-07-2018 in RPD No. 281/2009 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR (DEAD) THR. LR. & ANR.

Respondent(s)

IA No. 97857/2022 - CLARIFICATION/DIRECTION

IA No. 9457/2019 - CONDONATION OF DELAY IN FILING

IA No. 9463/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 9460/2019 - EXEMPTION FROM FILING O.T.

IA No. 124817/2020 - EXEMPTION FROM FILING O.T.)

Date : 29-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Mukesh Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Rohit Kumar Singh, AOR
Ms. Rajlakshmi Singh, Adv.
Mr. Prince Ujjwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 30.7.2024.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)